

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No.37 of 2012 SZ)

Applicant(s)

Respondent(s)

S.P Surendranath Karthik
Madipakkam, Chennai.

- Vs. 1. The Chairman, Pallavaram Municipality and others
2. District Environmental Engineer, Tamil Nadu Pollution Control Board, M.M. Nagar.
3. Chairman, Tamil Nadu Pollution Control Board Chennai.
4. Chairman, Central Pollution Control Board, Delhi.
5. The District Collector, Kancheepuram District.
6. Additional Chief Secretary to Government, Department of Municipal Administration and Water Supply, Chennai.
7. Secretary to the Government, Government of Tamil Nadu, Chennai.
8. Engineer in Chief (Water Resource Organisation) and Chief Engineer (General), Public Works Dept. Chennai.
9. Principal Secretary to the Government, Department of Environment and Forests, Chennai.
10. District Magistrate, Kancheepuram District.
11. Principal Secretary to the Government, Department of Revenue, Chennai
12. The Commissioner, Pallavaram Municipality. Chennai

Legal Practitioner for Applicant

Mr. Kaushik Narain Sharma

Legal Practitioner for Respondents

Shri P. Srinivas for R-1 and R-12
Smt.H.Yasmeen Ali for R-2 & R-3
Shri D.S. Ekambaram, for R-4
Shri M.K. Subramanian & P.Velmani
For R5, R-9, R-10 and R-11
Mr. E.Manoharan for R-6 to R-8

| Note of the Registry | Orders of the Tribunal |
|----------------------|--|
| Item No.7 | <p data-bbox="391 298 829 344">Date: 18th September, 2017</p> <p data-bbox="391 379 1446 491">At the request of the learned counsel appearing for the Municipality, post this application for tomorrow viz., 19.09.2017.</p> <p data-bbox="902 709 1317 782">....., JM (Justice Dr.P.Jyothimani)</p> <p data-bbox="889 916 1317 989">.....,EM (Shri P.S. Rao)</p> |

